

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/39(CHE)/2021
IN
PETITION NUMBER : CP/44(CHE)/2021
NAME OF THE PETITIONER : M/S Viswapriya Realty Services Private Limited
NAME OF THE RESPONDENTS : ROC, Chennai
UNDER SECTION : Rule 11 of NCLT, 2016

ORDER

No representation for the Applicant. Mr. Gokul, AROC is present.

ROC report is available on record.

List this matter on **15.09.2021** for hearing and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

VS

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)